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GAZETTE OF INDIA]

Government of India
Ministry of Finance
Department of Financial Services

New Delhi, the 18th August, 2011



NOTIFICATION

S.O..... In exercise of the powers conferred by Section 4 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999), the Central Government hereby appoints Shri Arvind Kumar, Joint Secretary, Department of Financial Services, Ministry of Finance as Part-time Member of the Insurance Regulatory and Development Authority vice Ms. Loretta Mary Vas, Additional Secretary (DEA), with immediate effect and until further orders.

[F. No.11/6/2003-Ins.III]


(Lalit Kumar)
Director

To

The Manager,
Government of India Press,
Mayapuri,
New Delhi.

Copy to:

1. Shri Arvind Kumar, Joint Secretary, DFS, Ministry of Finance
2. Ms. Loretta Mary Vas, Additional Secretary, DEA, North Block, New Delhi.
- ✓ 3. The Chairman, IRDA, Parishram Bhavan, Hyderabad,
4. The Chairman, LIC, Mumbai,
5. P.S. to F. M.
6. P.S. to MOS (EB&I),
7. PPS to Secy. (FS),
8. PPS to AS (FS).


(Lalit Kumar)
Director

*As in
situation
29/8*